GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 5209 TO BE ANSWERED ON 05.04.2017

WELFARE OF MINORITIES

5209: SHRI NISHIKANT DUBEY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal for Jharkhand seeking approval for programmes being run/likely to be run for welfare of minorities in the State;
- (b) if so, the details thereof?
- (c) the number of proposals which have been cleared, pending and rejected;
- (d) the details of funds allocated for the approved proposals, head-wise; and
- (e) the reasons for rejection of proposals, proposal wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (e) Yes, Madam. The Ministry had received Block/Town Plans for 44 nos. of Minority Concentration Blocks (MCBs) and 4 nos. of Minority Concentration Towns (MCTs) falling in different 13 (Thirteen) districts of Jharkhand for consideration under Multi-sectoral Development Programme (MsDP). The Empowered Committee under MsDP considered the Plans submitted by the State of Jharkhand for MCBs/MCTs in its 120th, 123rd, 125th and 127th meetings held on 29.11.2016, 20.12.2016, 10.02.2017 and 23.02.2017 respectively. Projects found eligible as per guidelines of MsDP worth Rs. 7,967.93 lakh were approved. These include projects for construction of 166 nos of Additional Class Rooms, 7 Sadbhav Mandaps, 3 Residential Schools, 7 Hostels, 1 (One) Koshal Vikas Kendra, 1 (One) High School Building and 43 Helth sub-Centers in different MCBs/MCTs of 13 district of Jharkhand. No proposal, which is complete in all respect, has been rejected.
